

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CPC 66 of 2000
(OA 1471 of 1997)

Date of Order : 12-06-2003

Present : Hon'ble Mr. S. Biswas, Administrative Member

Hon'ble Smt. Shyama Dogra, Judicial Member

Sunil Ranjan Ghosh

- VS -

S. Ramanathan & Ors.
(E.Rly)

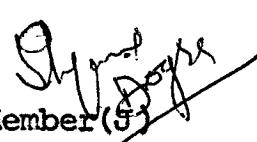
For the Applicant : Mr. M.A. Vidyadharan, Counsel

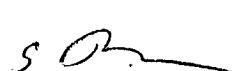
For the Respondents: Mr. R.K. De, Counsel

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When the matter is taken up to-day, the Ld. Counsel for the respondents submits that the respondents have complied with the order passed by this Bench in O.A. 1471 of 1997 dated 22-12-99. The Ld. Counsel for the applicant seeks adjournment of this case for taking instruction from the client with regard to the compliance of the order. Accordingly, the matter is adjourned to 17-7-2003 for orders.

2. A plain copy of this order be handed over to the Ld. Counsel for both the parties.


Member(J)


Member(A)

DKN